GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 752 TO BE ANSWERED ON 7th FEBRUARY, 2025

RECOMMENDATION OF NATIONAL MEDICAL COMMISSION

752. SMT. D K ARUNA: SHRI EATALA RAJENDER:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Legal Coordination Committee (LCC) for Government doctors has appealed to the National Medical Commission (NMC) to direct the State Governments to immediately implement the Commission's recommendation on salaries, to ensure that salaries of State Government doctors should be on par with those of AIIMS doctors, if so, the details thereof;

(b) whether the LCC has requested the Government to fix a starting salary of Rs. 56,100 and sought a stipend for trainee doctors and postgraduate medical students and also salaries for medical educators, if so, the details thereof;

(c) whether the LCC has also sought time-bound promotions, similar to those given to Central Government doctors, to provide justice to them; and

(d) if so, the details thereof along with the action taken in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (d): As informed by National Medical Commission (NMC), no such appeal under relevant sections of NMC Act 2019 from Legal Coordination Committee (LCC) for Government doctors has been received in the NMC.
